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and trained manpower but also on various other factors. However since the announcement of the policy for integrated development of software for domestic and export market by Department of Electronics, a number of steps have been taken to boost export eg., income-tax exemption on earnings 'from software export under section 80 HHE, establishment of Software Technology Parks on the lines of 100 per cent Export Oriented Units and gradually providing facilities for High Speed Deta Communication for software export through Satellite.

(d) There is no special move by the Government to explore new market in Germany. However, Gov ernment is encouraging software ex porters to step up exports in all new markets including Germany

(e) There is a good potential of ex port of software from India. Govern ment is taking a number of steps to boost software export which includes, organising participation of Indian software industries in International fairs, undertaking market survey. en couraging foreign collaboration. ро licy changes from time to time to suite the software exporters etc.

## Negative list of import of drugs

4188. DR. ABRAR AHMED: Will the Minister of COMMERCE be pleased to state:

(a) whether it is is a fact that the negative list of import of drugs has been, made at the instance of the Department of Chemicals;

(b) whether it is also a fact that the Department of Chemicals had forwarded this list only to protect Public Sector Units under its con trol; and

(c) if so, the reaction of Government thereto?

THE; DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) Yes. Sir. The list of drugs included in the Negative List of Imports of the Export and Import Policy, 1992—97 was prepared on the basis of recommendations by the Department of Chemicals and Petrochemcals. These recommendatons were based on various factors like availability of indigenous capacities, their sensitivity to imports due to cheaper rate of imported drugs, basic stage indigenous produe tion involving huge investments etc.

to Questions

(b) No. Sir.

(v) Does not arise.

## Strike in MITCO Factories in Girdih

4189. SHRI A. NALLASIVAN: Will the Minister of COMMERCE be pleased to state:

(a) whether he is aware that there was total strike in the MITCO Fac tories at Giridih (Bihar) on 16th June, 1992 and it remaining under lock:

(b) whether he is also aware that the payment of that day is being realised by manupulating the register by the staff and the officers recording their attendance next day for that day. with particular reference to the factory No. 4; and

(e) if so. what action is proposed to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) There was no strike in MITCO's 'factories at Giridih on 16th June, 1992.

(b) and (c) Do not arise.

## Lack of export order for Andhra Pradesh Tobacco Growers Cooperative Society, Ongole

4190. DR. YELAMANCHILI SIVA-JI: Will the Minister of COMMERCE be pleased to state;

(a) whether it is a fact that Andhra Pradesh Tobacco Growers Co-operative Society, Ongole is holding stocks for want of export order as well as bidders from the domestic cigarette manufacturers;